

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 311

(IB)-470(ND)/2017

**IA/1664/2019, IA/1592/2019, IA/3202/2020, IA/3750/2020,
IA/3881/2020, IA/3053/2020 & CA/479/2019**

IN THE MATTER OF:

Amit Kumar Malik

Applicant/Petitioner

Versus

M/s. Kindle Developers Pvt. Ltd.

...Respondent

SECTION: 7 of IBC, 2016

Order Delivered on 30.09.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

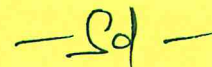
PRESENT: Mr. Prateek Kushwaha & Mr. KV Sivanaman, for RP
Mr. Satish Rai & Mr. Abhay Kaushik, Advocate for Applicant
Mr. Jaibir Sethi, Advocate for R-7
Mr. Rachit Mittal for Noida Authority
Mr. Rakesh Kumar, Ms. Pretti Kashyap & Mr. Aditya Nayyar, RA
Mr. Manish Kaushik & Mr. Mishal Johri, Advocate for R-7-12
Mr. Nukul Mohta, Mr. Gaurav Jain & Mr. Ashish Kumar,
Advocate for Respondents
Advocate Santosh Kumar for CoC
Mr. Karan Luthra, Advocate
Mr. Rajiv Virmani, Advocate
Advocate Anurag Ojha & Shivam Malhotra in IA-3202/2020 for
respondents 10,11 & 14

ORDER

Renotify this case on 5th October, 2020.



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)**